

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/843(KB)2018
COMP.APPL/411(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	BAGLA BUILDERS LTD. VS CALCUTTA INVESTMENT COMPANY LTD & ANR.
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physically)

Ms. Niharika Ahluwalia, Adv. : For Petitioners
Mr. Ritesh Kr. Ganguly, Adv.

Mr. Siddhartha Chatterjee, Adv. : For Respondent No. 3
Mr. Abir Lal Ghosh, Adv.
Mr. Pradeep Sancheti, Adv.

Mr. Anirban Ray, Adv. : For R2
Mr. Nikhil Jhunjunwala, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **16/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**